TABLETS AND CAPSULES

Mynatal TabletsjCapsuIes. Logascid Plain Tablets. Febralgin Tablets. Sulfaguanidine Tablets. Cellubril Capsules. Tibamycui Capsules, Clofozine Capsules, 1NJECTABLES Pethidine Injection. Morphine. Morphine Atropine.

Atropine Sulphate.

Protection of Shareholders

1380. SHRI MURLTJDHAR CHAND-RAKANT BHANDARE: DR. LOKESH CHANDRA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased *to* state:

(a) whether Government are contemplating any steps to protect the interests of the minority share-holders who are not in the management, in the event of transfer of controlling shares leading to the take-over of a firm; and

(b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI GHULAM NABI AZAD): (a) and (b) The Standing Committee of the Presidents of Stock Exchanges in India has been exercised over the question of protecting the interests of the minority shareholders in the event of a change in the controlling interest of a company. The various recommendations made by them are under the consideration of the Government.

Further, certain recommendations have been made in this regard by Sachar Committee (copy laid down on the Table of the House on 30-8-1978). These recommendations would also be taken into account while taking a final view.

Purchase of Medicines by S- T. C. from Shippers

1381. DR. (SMT.) NAJMA HEP-TULLA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that most of the purchases made by S. T. C. are from Shippers and as a result they have imported large quantities of poor quality drug like Chloramphenicol Palmitate;

(b) in how many cases the samples of drugs by S. T. C. fail to pass the quality test as laid down in the Pharmacopea and how many bad quality drugs were imported without drawing samples to ascertain their quality during the last three years; and

(c) whether the charges of STC are very high and if so, what is the reason for resorting to canalisation of drugs?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) The State Trading Corporation (STC) have intimated that although the purchases of canalised drugs are made by them from the manufacturers as well as suppliers (called 'shippers') as per procedure laid down in this behalf, most of the purchases made in 1981-82 or 1982-83 are from the manufacturers and not suppli*

As no Chloramphenicol Palmitate has been imported by STC during 1981-82 or 1982-83, the question of its quality does not arise.

(b) STC have intimated that in 1981-82 and 1982-83 there has occured only one case where the material has not been allowed to be sold [distributed -by Custom authorities due to samples failing in test. In this particular case, the import was made from a manufacturer who had been supplying that material earlier in large quantities and that had been regularly passing in the quality tests. This case has been taken up with the concerned manufacturer for withdrawing the material.

100